

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

SERVICE TAX Appeal No. 137 OF 2011

[Arising out of Order-in-Appeal No OIA-SKSS-214-SURAT-II-2010 dated 18.11.2010 passed by Commissioner (Appeal) of Central Excise & ST, Surat]

Reliable Surface Coatings

S-1, Ravi Kiran Complex, GIDC,
ANKLESHWAR, GUJARAT

.... Appellant

VERSUS

Commissioner of Central Excise & ST, Vadodara Respondent

1st Floor... Room No.101, New Central Excise
Building, Vadodara, Gujarat-390023

APPEARANCE :

None for the Appellant

Shri S.K. Shukla, Superintendent (AR) None for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

FINAL ORDER NO. A/10311 / 2020

DATE OF HEARING/ DECISION : 28.01.2020

RAMESH NAIR :

The appellant have filed a request letter to withdraw this appeal as they opted for the "Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019.

2. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**